

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1113
ANSWERED ON:01.03.2011
MAINTENANCE OF SWIMMING POOLS
Ramasubbu Shri S.,Shantha J.

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether there are reports that a large number of swimming pools in the country contain more than the permissible limit of chlorinated water thereby causing health hazards to the swimmers;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the Union Government has issued any direction/advisory to the State Governments for proper upkeep and maintenance of swimming pools and to keep the chlorine level under check;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor alongwith the other remedial measures taken by the Union Government/State Governments?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS(SHRI AJAY MAKEN)

- (a) : No, Madam. No such report has been received in the Ministry.
- (b) : Does not arise.
- (c) to (e) : No such direction has been given by the Government to the State Government. Moreover, maintenance and upkeep of the sports infrastructure including swimming pool is the responsibility of the organisation running the facility.